

GOVERNMENT OF INDIA  
MINISTRY OF MINORITY AFFAIRS  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 2687 †**  
ANSWERED ON 07/08/2024

**WELFARE AND FINANCIAL EMPOWERMENT OF MINORITIES**

†2687 SMT. HEMAMALINI

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the details of specific steps taken by the Government for the welfare and financial empowerment of the minorities of the country during the last ten years;
- (b) whether the said specific steps have yielded significantly positive results; and
- (c) if so, the details thereof?

**ANSWER**

THE MINISTER OF MINORITY AFFAIRS

(SHRI KIREN RIJJU)

(a) to (c) The Government implements various schemes for the welfare and upliftment of every strata, including minorities, specially the economically weaker and lesser privileged sections of the society. Ministry of Minority Affairs specifically implements various schemes across the country for socio-economic and educational empowerment of the six (6) centrally notified minority communities. These schemes are meant for the weaker segments of minority communities. The Schemes/ programmes implemented by the Ministry are as under:

**Educational Empowerment Schemes**

During last five years, the ministry has implemented 3 Scholarship schemes namely (i) Pre-Matric, (ii) Post-Matric and (iii) Merit-cum-Means based scholarships for the students belonging to minority communities. From 2022-23, the coverage under the Pre Matric Scholarship Scheme of Ministry of Minority Affairs has also been restricted to class IX and X only. The Post-Matric Scheme covers class XI to Ph.D whereas, under the Merit-cum-Means based Scholarship scheme, technical and professional courses are covered. The Begum Hazrat Mahal National Scholarship Scheme (BHMNS) scheme, which was only for girl child of class IX to XII has been subsumed with Pre-Matric and Post-Matric scheme, since 2022-23.

The details of beneficiaries and amount sanctioned under various scholarship schemes for FY 2014-15 to 2021-22 is at **Annexure-I**.

**Employment and Economic Empowerment Schemes**

(i) Pradhan Mantri Virasat Ka Samvardhan (PM VIKAS).

Pradhan Mantri Virasat Ka Samvardhan (PM VIKAS) scheme is a flagship of the Ministry of Minority Affairs which converges five erstwhile schemes of the Ministry namely 'Seekho Aur

Kamao', 'Nai Manzil', 'USTTAD' , 'Nai Roshni' , and Hamari Dharohar for the six notified minority communities. PM VIKAS scheme comprises of the following components:

- a. Skilling and Training component
- b. Women Leadership and Entrepreneurship component
- c. Education support component (for school dropouts)

Further, the scheme targets to promote credit and market linkages for the beneficiaries. Year-wise number of Beneficiaries under Skilling Schemes of the Ministry is attached at **Annexure-II**.

(ii) National Minorities Development and Finance Corporation (NMDFC) :

NMDFC provides concessional loan to “Backward sections” amongst the notified minorities for self-employment income generation activities under its schemes of Term loan, Education loan, Virasat scheme & Micro Finance scheme through State Channelizing Agencies (SCAs) nominated by respective State Govt./ UT Administration and Canara Bank.

During the last 10 years i.e. from F.Y. 2014-15 to F.Y. 2023-24, NMDFC has disbursed an amount of Rs. 6182.50 crs. as concessional credit to over 14.11 lakh beneficiaries. This concessional credit disbursement of Rs. 6182.50 crs. is nearly 69% of total disbursement of Rs. 8982.57 crs. done by NMDFC since inception in 1994.

### **Infrastructure Development Scheme**

(i) Pradhan Mantri Jan Vikas Karyakram (PMJVK)

One of the prime schemes being administered by the Ministry of Minority Affairs for the welfare and financial empowerment of the Minority Population of the country is "Pradhan Mantri Jan Vikas Karyakram" (PMJVK), a Centrally Sponsored Scheme (CSS) with the objective to develop infrastructure projects for socio economic development of minority population in identified minority concentrated areas in the country.

The priority sectors included under the scheme are Education, Health, Skill Development, Women Centric Projects, Drinking Water and Supply, Sanitation, Sports etc. Infrastructure covered under the scheme include schools buildings (including residential school), hostels for boys and working women, Community Health Centres, Primary Health Centres, Aanganwadis, stadiums, community service centres, toilet blocks, ITI Institutes, Polytechnic Institute, Colleges, Skill Centres etc., for improving education, healthcare, Skill Development, Women Centric facilities etc.

Till date, approx..11 Lakh units have been sanctioned under the Scheme (consisting of approx. 5 Lakh non-infra units) amounting to Rs. 25027.33 Crore for States/ UTs/ CGOs for construction of school buildings, hostels, skill center's, college buildings, residential school buildings, hospitals, stadiums, women centric facilities etc.

The year-wise details of cost approved to States/UTs/CGOS under PMJVK scheme from FY 2014-15 to 2023-24 is at **Annexure-III**.

All the schemes together have contributed in the acquisition of high level skills, greater opportunities in livelihood, high employability potential, improved access to better infrastructure, improved health and in the overall welfare of the Minority Communities.

**ANNEXURE-I**

**Annexure referred in reply to part (a) to (c) of Lok Sabha Unstarred Question no. 2687 for answer on 07.08.2024 asked by Smt. Hemamalini, regarding “Welfare and Financial Empowerment of Minorities”.**

<b>Pre-Matric Scholarship Scheme Year- wise from 2014-15 to 2021-22</b>		
<b>Year</b>	<b>Total Beneficiaries</b>	<b>Amount Sanctioned (In ₹ Crore)</b>
2014-15	74,96,593	1128.81
2015-16	51,78,779	906.22
2016-17	41,53,524	749.43
2017-18	53,11,257	1078.42
2018-19	56,91,854	1264.29
2019-20	55,68,025	1424.55
2020-21	52,39,964	1192.42
2021-22	57,10,789	1329.17
<b>Total</b>	<b>4,43,50,785</b>	<b>9073.31</b>
<b>Post Matric Scholarship Scheme Year- wise from 2014-15 to 2021-22</b>		
<b>Year</b>	<b>Total Beneficiaries</b>	<b>Amount Sanctioned (In ₹ Crore)</b>
2014-15	9,05,620	501.11
2015-16	6,66,840	385.72
2016-17	6,24,990	361.42
2017-18	6,98,069	413.84
2018-19	6,84,265	423.15
2019-20	7,43,141	482.65
2020-21	6,63,316	401.30
2021-22	7,20,093	469.58
<b>Total</b>	<b>57,06,334</b>	<b>3438.77</b>
<b>Merit-cum-Means based Scholarship Scheme Year- wise from 2014-15 to 2021-22</b>		
<b>Year</b>	<b>Total Beneficiaries</b>	<b>Amount Sanctioned (In ₹ Crore)</b>
2014-15	1,38,770	381.27
2015-16	1,33,582	357.98
2016-17	1,21,937	323.76
2017-18	1,19,472	324.87
2018-19	1,17,771	315.94
2019-20	1,18,359	315.63
2020-21	1,20,371	317.86
2021-22	1,31,810	352.87
<b>Total</b>	<b>10,02,072</b>	<b>2690.17</b>
<b>Maulana Azad National Fellowship Scheme Year- wise from 2014-15 to 2021-22</b>		
<b>Year</b>	<b>Total Beneficiaries</b>	<b>Amount Sanctioned (In ₹ Crore)</b>
2014-15	756	0.12
2015-16	756	55.52
2016-17	756	119.92
2017-18	756	124.87

2018-19	1,000	97.85
2019-20	1,251	100
2020-21	608	73.50
2021-22	1,074	74.00
<b>Total</b>	<b>6,957</b>	<b>645.78</b>
<b>Padho Pardesh Scheme Year- wise from 2014-15 to 2021-22</b>		
<b>Year</b>	<b>Total Beneficiaries</b>	<b>Amount Sanctioned (In ₹ Crore)</b>
2014-15	1,083	3.50
2015-16	1,779	4.15
2016-17	1,781	4.00
2017-18	1,711	17.00
2018-19	2,495	45.00
2019-20	3,238	14.43
2020-21	3,656	20.20
2021-22	4,622	22.15
<b>Total</b>	<b>20,365</b>	<b>130.43</b>

**ANNEXURE-II**

Annexure referred in reply to part (a) to (c) of Lok Sabha Unstarred Question no. 2687 for answer on 07.08.2024 asked by Smt. Hemamalini, regarding “Welfare and Financial Empowerment of Minorities”.

<b>Number of Beneficiaries under various Skilling &amp; Women Empowerment Schemes of the Ministry for FY 2014-15 to 2020-21</b>				
<b>Year</b>	<b>Nai Roshni</b>	<b>Nai Manzil</b>	<b>Seekho aur Kamao</b>	<b>USTTAD</b>
<b>2014-15</b>	71075	-	20494	-
<b>2015-16</b>	58725	-	67427	-
<b>2016-17</b>	69125	68587	63368	14218
<b>2017-18</b>	47475	30125	112462	-
<b>2018-19</b>	50600	-	100539	7393
<b>2019-20</b>	26625	-	81256	-
<b>2020-21</b>	13675	-	22817	-
<b>Total</b>	<b>337300</b>	<b>98712</b>	<b>468363</b>	<b>21611</b>

**ANNEXURE-III**

**Annexure referred in reply to part (a) to (c) of Lok Sabha Unstarred Question no. 2687 for answer on 07.08.2024 asked by Smt. Hemamalini, regarding “Welfare and Financial Empowerment of Minorities”.**

The year-wise details of cost approved to States/UTs/CGOS under PMJVK scheme from FY 2014-15 to 2023-24 is as under:

<b>S.No.</b>	<b>Financial Year</b>	<b>Cost Approved (Rs. in crore)</b>
1	<b>2014-15</b>	961.05
2	<b>2015-16</b>	1238.28
3	<b>2016-17</b>	1997.82
4	<b>2017-18</b>	2517.14
5	<b>2018-19</b>	2332.92
6	<b>2019-20</b>	4045.61
7	<b>2020-21</b>	1797.00
8	<b>2021-22</b>	1911.83
9	<b>2022-23</b>	107.63
10	<b>2023-24</b>	991.89
	<b>Grand Total</b>	<b>17901.16</b>